

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 19/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE PARTIES: Smt. Renu Rajesh Agarwal

V/s.

M/s. Supreme Transport Organisation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rakesh K. Singh	Advocate	
		R-2	
	Dr S. U. S. S.	PCS	

ORDER

CA 19/59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 18.9.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)